

11

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

TP No. 48/NCLT/AHM/2017 (New)
High Court of Bombay CSP No. 818/2016 c.w. CSD 782/2016 (Old)

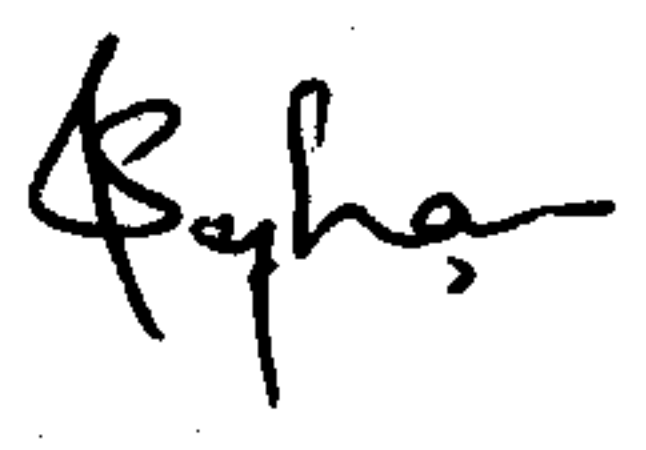
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.05.2017**

Name of the Company: Cello Pens Pvt. Ltd.

Section of the Companies Act: Sections 391-394 of the Companies Act, 1956;
230-232 of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Karan Sanghani (M.R. Bhatt & Co.)	Advocate	Petitioner	
2.				

ORDER

Learned Advocate Mr. Karan Sanghani i/b M R Bhatt & Co. present for Petitioner.

Proof of service of notice on Official Liquidator, Goa filed.

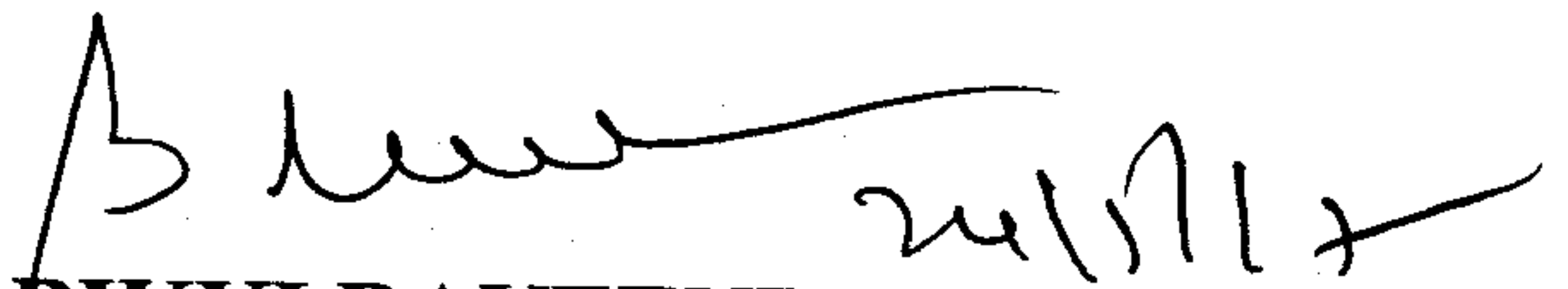
It appears that notice was served on 18.05.2017.

Proof of service of publication filed

Proof of service of notices to Statutory authorities other than ROC, Goa filed.

Common Representation from Regional Director received.

List the matter on 07.07.2017.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 24th day of May, 2017.